THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) The year-wise details of Inter-State Youth Exchange Programme organised by the Ministry of Youth Affairs and Sports through its organisations viz., National Service Scheme, Nehru Yuva Kendra Sangathan, Rajiv Gandhi National Institute of Youth Development in the country and amount spent from 2009 to December, 2013 are as given below:

Financial year	No. of programmes	Amount Spent in Rs.
2009-10	8	25,16,761
2010-11	224	86,58,750
2011-12	234	1,40,21,077
2012-13	97	55,03,301
2013-14 (Up to December, 13)	4	30,64,953

(c) Apart from Inter-State Youth Exchange programme, Ministry of Youth Affairs & Sports also organises National Integration Camps (NICs) with a view to instil the spirit of national integration through various camp activities like cultural programmes and personality development programmes. During the above period 2515 NTCs have been organised for the youths of the country. This Ministry also organises National Youth Festival (under the Scheme of National Programme for Youth and Adolescent Development) every year in collaboration with one of the States from 12th January to 16th January to bring youths into the national stream with an object to propagate the concept of National integration, spirit of communal harmony, brotherhood, customs and cultural Heritage of all states.

The House then adjourned at six minutes past eleven of the clock.

The House re-assembled at twelve of the clock, MR. DEPUTY CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

- L Notifications of the Ministry of Labour and Employment
- II. Report and Accounts (2012-13) of ESIC, New Delhi

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS AND THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir; I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section (4) of Section 95 of the Employees' State Insurance Act, 1948:—
 - (1) G.S.R 667 (E), dated the 1st October, 2013, publishing the Employees' State Insurance (Central) Amendment Rules, 2013. [Placed in Library. *See* No. L.T. 10600/15/14]
- (2) No. N-12/13/12/2010-P&D, dated the 24th September, 2013, publishing the Employees' State Insurance (General) (Amendment) Regulations, 2013. [Placed in Library. *See* No. L.T. 10599/15/14]
- II. A copy (in English and Hindi) of the Annual Accounts of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2012.-13, and the Audit Report thereon, under Section 36 of the Employees' State Insurance Corporation Act, 1948.

...(Interruptions)...

[Placed in Library. See No. L.T. 10598/15/14]

First Report (upto June, 2013) of Justice M.B. Shah Commission of Enquiry and Memorandum of Action taken on it

THE MINISTER OF MINES (SHRI DINSHA J. PATEL): Sir, I lay on the Table, a copy each (in Hindi) of the following papers, under sub-section (4) of Section 3 of the Commissions of Inquiry Act, 1952:—

- (a) *First Report on Illegal Mining of Iron and Manganese Ores in the State of Odisha (Volume I, II, II/A, III, IV and V) upto June, 2013 of the Justice M.B. Shah Commission of Enquiry for Illegal Mining of Iron Ore and Manganese.
- (b) *Memorandum of Action taken on the First Report of Justice M.B. Shah Commission of Inquiry on Illegal Mining of Iron and Manganese Ores in the State of Odisha.

...(Interruptions)...

[Placed in Library. See No. L.T. 10659/15/14]

^{*} The English version of the Report along with Memorandum of Action Taken thereon was laid on the Table of Rajya Sabha on the 10th February, 2014.